



05-04-2023 Re: Grant of Reservation benefit to employees of SC/ST/OBC candidates in Bhabha Atomic Research Centre (BARC) and Rashtriya Chemicals and Fertilizers Ltd. (RCF). MATTERS UNDER RULE-377 Shewale, Shri Rahul Ramesh BARC Rashtriya Chemicals And Fertilizers Ltd Reservation

Title: Re: Grant of Reservation benefit to employees of SC/ST/OBC candidates in Bhabha Atomic Research Centre (BARC) and Rashtriya Chemicals and Fertilizers Ltd. (RCF).

SHRI RAHUL RAMESH SHEWALE (MUMBAI SOUTH-CENTRAL): In Maharashtra, the SC/ST and OBC employees of Koli, Manewar, Halba/Halba Koshti/ Koshti community are not getting benefits of reservation in BARC, RCF and other Central Government departments. The DOPT vide OM dated 08-10-2021 has requested to initiate action as per DOPT OM dated 24-7-2020 to all Central Government departments to comply with standing Orders of DOPT under Chapter 8 - Brochure on Reservation for SC/ST/OBC in service regarding verification of caste claims. The department needs to ensure that benefits of reservation goes only to rightful claimants, the verification of claim about any caste needs to be done as per DOPT instructions issued on reservation as per para 8.5 (Chapter 8 - Brochure on Reservation for SC/ST/OBC in service, Part-I). But it is found that government departments especially BARC, RCF, PSUs and allied institutions in Maharashtra are not complying with orders of DOPT. Even after caste verification, employees are not getting reservation benefits which they deserve in service. It is the prime responsibility of every department to respect provisions of the Constitution of India to safeguard interests of the genuine SC/ST/OBC candidates. I request the Government to ensure that employees of SC/ST/OBC categories get reservation benefits in service after getting caste verification done.